

**CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, NEAR RAJASTHAN HIGH COURT, POST BOX NO. 619
JODHPUR**

ORDER SHEET

COURT NO. : 1

16/11/2018

O.A./290/202/2016

CHELA RAM
-V/S-
M/O COMMUNICATIONS

ITEM NO:36

FOR APPLICANTS(S) Adv. : None present

FOR RESPONDENTS(S) Adv.: Mr. K.S. Yadav

Notes of The Registry	Order of The Tribunal
	<p>Case called twice.</p> <p>None present for the applicant.</p> <p>It is seen that on earlier several occasions, none was present on behalf of the applicant. It appears that the applicant has lost interest to pursue the matter. Therefore, the OA as well as MA are dismissed in default for non-prosecution.</p> <p style="text-align: center;">(HINA P. SHAH) MEMBER (J)</p> <p style="text-align: right;">(A MUKHOPADHAYA) MEMBER (A)</p> <p style="text-align: center;">rss</p>